

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 25th July, 2018

No.HC.VII-120/2017 / 4442 /A. Shri Nabajyoti Nath, Lower Division Assistant (LDA), Office of the District and Sessions Judge, Udalguri, is transferred against the vacant post of Lower Division Assistant (LDA) in the Office of the Chief Judicial Magistrate, Darrang, Mangaldoi.

Shri Nath will join at his new place of posting immediately.

No.HC.VII-120/2017 / 4443 /A. Shri Saurav Narayan Dev, Lower Division Assistant (LDA), Office of the District and Sessions Judge, Udalguri, is transferred against the vacant post of Lower Division Assistant (LDA) in the Office of the Chief Judicial Magistrate, Darrang, Mangaldoi.

Shri Dev will join at his new place of posting immediately.

No.HC.VII-120/2017 / 4444 /A. Shri Pankaj Jyoti Thakuria, Lower Division Assistant (LDA), Office of the District and Sessions Judge, Dhubri, is transferred against one of the vacant posts of Lower Division Assistant (LDA) in the Office of the District and Sessions Judge, Udalguri, caused due to transfer of Shri Nabajyoti Nath and Shri Saurav Narayan Dev.

Shri Thakuria will join at his new place of posting immediately.

No.HC.VII-120/2017 / 4445 /A. Shri Sahidur Rahman, Peon, Office of the District and Sessions Judge, Udalguri, is transferred against the vacant post of Peon in the Office of the Chief Judicial Magistrate, Darrang, Mangaldoi.

Shri Rahman will join at his new place of posting immediately.

No.HC.VII-120/2017 / 4446 /A. Shri Sona Ram Bhuyan, Peon, Office of the Chief Judicial Magistrate, Morigaon, is transferred against the vacant post of Peon in the Office of the Chief Judicial Magistrate, Darrang, Mangaldoi.

Shri Bhuyan will join at his new place of posting immediately.

No.HC.VII-120/2017 / 4447 /A. Shri Madan Kalita, Peon, Office of the District and Sessions Judge, Dhubri, is transferred against the vacant post of Peon in the Office of the Principal Judge, Family Court, No.1, Kamrup (M), Guwahati.

Shri Kalita will join at his new place of posting immediately.

N.B. The concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.


25/7/18

By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)
Contd.....

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Memo No.HC.VII-120/2017 / 4448 - 4465 /A.

Dated 25.07.2018

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District and Sessions Judge, Udalguri. He is requested to release Shri Nabajyoti Nath, Shri Saurav Narayan Dev and Shri Sahidur Rahman in order to enable them to join at their new place of posting immediately.
5. The District and Sessions Judge, Dhubri. He is requested to release Shri Pankaj Jyoti Thakuria and Shri Madan Kalita in order to enable them to join at their new place of posting immediately.
6. The Principal Judge, Family Court No.1, Kamrup (M) Guwahati for information and necessary action.
7. The Chief Judicial Magistrate, Morigaon. He is requested to release Shri Sona Ram Bhuyan in order to enable him to join at his new place of posting immediately.
8. The Chief Judicial Magistrate, Darrang, Mangaldoi for information and necessary action.
9. The Joint Registrar (_____), Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
11. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
12. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
14. Shri Nabajyoti Nath, Lower Division Assistant (LDA), Office of the District and Sessions Judge, Udalguri.
15. Shri Saurav Narayan Dev, Lower Division Assistant (LDA), Office of the District and Sessions Judge, Udalguri.
16. Shri Pankaj Jyoti Thakuria, Lower Division Assistant (LDA), Office of the District and Sessions Judge, Dhubri.
17. Shri Sahidur Rahman, Peon, Office of the District and Sessions Judge, Udalguri.
18. Shri Sona Ram Bhuyan, Peon, Office of the Chief Judicial Magistrate, Morigaon.
19. Shri Madan Kalita, Peon, Office of the District and Sessions Judge, Dhubri.

(The list of staff here-in above is not necessary in order of seniority)

REGISTRAR (VIGILANCE)

25/7/18

25/7/18